

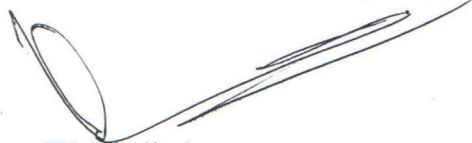
GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 22<sup>nd</sup> February, 2017.

No. LJ(A) 77/2000/Pt./227 – For the purpose of the Rules for the Administration of Justice and Police in the Garo Hills District, 1937 read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya vide Notification No. HCM.II/184/2015/592 dt. 21.02.2017, is pleased to appoint Shri T.T.M. Sangma, Judicial Magistrate 1<sup>st</sup> Class, as the Assistant to Deputy Commissioner, South West Garo Hills District and further under rule 16 of the aforesaid rules, invest him with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within the South West Garo Hills District with effect from 24<sup>th</sup> February, 2017.



(W. Khylllep)

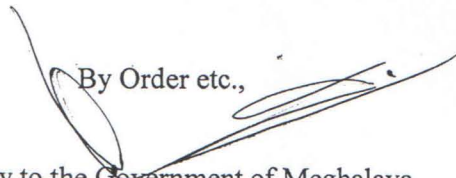
Secretary to the Government of Meghalaya,  
Law Department.

Memo. No. LJ(A) 77/2000/Pt./227-A

Dated, Shillong the 22<sup>nd</sup> February, 2017.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate Generals, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification Memo. No. HCM.II/184/2015/592-A, dt. 21.02.2017.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. District & Sessions Judge, South West Garo Hills District, Ampati.
8. Shri T.T.M. Sangma, Judicial Magistrate 1<sup>st</sup> Class, Ampati.
9. The Deputy Commissioner, South West Garo Hills District, Ampati for favour of information and necessary action.
10. All Deputy Commissioners.
11. The Director General of Police, Meghalaya, Shillong.
12. The Superintendent of Police, South West Garo Hills District, Ampati.
13. Government Pleader/Public Prosecutor, West Garo Hills District, Tura.
14. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
15. Treasury Officer, Tura.
16. Home (Police) Department.
17. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
18. Personnel (A) Department.
19. Law (B) Department.
20. Personal file of the officer.
21. DEO, Law Department.
22. Guard file.



By Order etc.,

Secretary to the Government of Meghalaya,  
Law Department.